

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 18 of 2020

IN THE MATTER OF:

Ashok Gulab Chand Baid

...Appellant

Versus

Starwing Plastic & Chemicals Pvt. Ltd.

...Respondent

**For Appellant: Mr. Gulshan Kumar Sachdev and
Mr. Prashant Mehra, Advocates**

For Respondent: Mr. Sumit Kansal, Advocate for RP

O R D E R

04.03.2020 Due to paucity of time, the matter could not be taken up.

List the Appeal 'For Admission (After Notice)' on **31st March, 2020**

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)